

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

CP (IB) No. 194/Chd/Hry/2023

IN THE MATTER OF:

Jammu & Kashmir Bank Ltd.

...

Petitioner

Versus

Rashpal Singh Todd

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 15.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.05.2024.

Sd/-

Court Officer